

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3802 of 2020

Nimesh Kachhap ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Mahesh Kr. Sinha, Advocate

For the State : Mr. Ram Prakash Singh, A.P.P.

Order No. 02

Dated 08th July, 2020

Defects, as pointed out by the office, are ignored.

Call for the case diary and put up on receipt thereof.

(RONGON MUKHOPADHYAY,J.)

M.K